

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2824
ANSWERED ON:15.03.2010
APPOINTMENT OF VILLAGE SECRETARIES
Kumar Shri Shailendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of village secretaries appointed in the country including Uttar Pradesh, State-wise;
- (b) whether the Government is aware that development of villages is suffering due to shortage of village secretaries;
- (c) if so, whether the Government proposes to appoint village secretaries as per reservation policy with immediate effect;and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The Ministry of Rural Development does not maintain the state-wise status of number of village Secretaries in the country. However, this Ministry has advised the State Governments and Union Territory Administrations that under Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Gram Rozgar Sahayak may be appointed for effective implementation of the programme.

(b) to (d): Does not arise.